

Filing no. BA/8035/2020  
Akhilesh Sharma Vs State of Jharkhand and Anr.

Advocate's name:- Vani Kumari

- |    |   |            |  |
|----|---|------------|--|
| 1. | SJ/DB   | (S.J)      |  |
| 2. | In Time<br>Limitation expired on  | X          |  |
| 3. | Court Fee..   | NR         |  |
| 4. | Authentication Fee due on the copy<br>Trial Court Judgement Rs.   | Paid       |  |
|    | Appellate Court Judgement Rs  | X          |  |
| 5. | (a) Copy of trial court judgement   | Paid       |  |
|    | (b) Copy of appellate court judgement   | X          |  |
|    | (c) Second Copy of petition   | X          | With A.B.A- 5833/2019,<br>Cr.M.P No.-4295/2019   |
|    | (d) Receipt showing service on A.G.   | Yes        |  |
|    | (e) Vak property stamped<br>executed and accepted   | Yes<br>Yes |  |
| 6. | (a) Cause title   | Yes        |  |
|    | (b) Provision of law  | Yes        |  |
| 7. | Intimation regarding surrender of<br>Petitioner   | In Jail    |  |
| 8. | Particulars as required by Rule 140(1)<br>Chapter XV Part (A) page no. 37 of the<br>J.H.C. Rules 2001..   |            | As per report of List & Computer Section<br>petitioner earlier moved in Cr. M.P No.- 4295/2019 which is still pending. |
| 9. | Others defects  |            |  |
|    | (i) Details of Aadhar Card may be stated at Index page.   |            |  |
|    | (ii) Party position may be properly stated at brown cover, A.G slip and Index page.   |            |  |
|    | (iii) Residential address of petitioner stated at page no.1 and vak differs.  |            |  |
|    | (iv) Village name of Opposite Party no. 2 stated at page no. 1 does not tally with F.I.R.   |            |  |
|    | (v) Name of P.S stated at registered part of F.I.R and Impugned Order differs. Hence, it's<br>correctness at para-1 and prayer portion will depend upon removal of this defect. |            |  |
|    | (vi) Name, parental name and address of deponent stated at page no. 7 is not clear.   |            |  |
|    | (vii) Duly certified to be true T/C of page no. 8,9,22,23,24,26 may be filed.   |            |  |